



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
35	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
36	WA/9/2018 BY SLIP	THE STAFF SELECTION COMMISSION Versus MD GAJJUR RAHMAN	MR. S C KEYAL	MR. H BEZBARUA

LEAVE NOTE OF ADVOCATES FOR 20/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022
12)	MR. A DHAR	21-10-2022	To	21-10-2022
13)	MR. O P BHATI	20-10-2022	To	12-11-2022
14)	MR. D SAHU	19-10-2022	To	30-10-2022
15)	MR. S BANIK	20-10-2022	To	20-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
3	CrI.A./249/2022 FIXED	TUNTUN CHANGMAI . Versus STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM
	WITH I.A.(CrI.)/605/2022 in CrI.A./249/2022	TUNTUN CHANGMAI . Versus STATE OF ASSAM	MS L DAS MS. M BARUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/6621/2022 FIXED	MAYFLOWER HOTELS AND RESORTS LLP Versus THE PRINCIPAL COMMISSIONER OF STATE GOODS AND SERVICE TAX AND 3 ORS	MR. A DHAR MD F FARIDI	SC, GST SC, FINANCE AND TAXATION DEPTT.
16	WP(C)/6724/2022 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A ROSHID MS. M R DEVI	SC, P AND R.D. GA, ASSAM
17	WP(C)/6726/2022 BY SLIP	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
18	WP(C)/6737/2022 B/O	RAJIV VERMA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 9 ORS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS	SC, APDCL
ADMISSION				
19	WP(C)/7411/2019 BY SLIP	ASHIT CHANDRA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K JAIN MR. S P CHOUDHURY MR. P BORAH MRS K M SAIKIA MS. M DASGUPTA MR. A S DHILLON	GA, ASSAM SC, FOREST
ORDERS				
20	WP(C)/4697/2019 B/O	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
21	WP(C)/3941/2022 FIXED	BABUL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
43	Bail Appln./2728/2022 B/O	KHALEK ALI Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
44	Bail Appln./2737/2022 B/O	MANIRUJ JAMAN @ MONIRUZ ZAMAN AND ANR Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR N ISLAM	PP, ASSAM
<u>MOTION</u>				
45	AB/3057/2022 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
46	AB/3061/2022 B/O	AMINUL ISLAM @ AMINUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
47	Bail Appln./2494/2022 B/O	VIVEK KESHARI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
48	Bail Appln./2601/2022 FIXED	SAHIL KUMAR CHAUORASYA @ SAHIL KR. CHAURASIA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
49	Bail Appln./2692/2022 FIXED	SANKAR SOREN AND 3 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
<u>BAIL HEARING</u>				
50	AB/3012/2022 FIXED	AZIZULLAH KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
43	Crl.Pet./411/2021 AT 3:00 PM	THE STATE OF ASSAM AND 2 ORS. Versus MEGHAN KUMAR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG, ASSAM	MR. A K GUPTA MR. R S MISHRA
DELIVERY OF ORDER				
44	Crl.Pet./1254/2019 AT 3:00 PM	BADRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	MR. T U LASKAR MR. N DHAR PP, ASSAM
WITH				
45	Crl.Pet./1186/2019	MUSSTT. MERABJUN NESSA LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	MR. T U LASKAR MR. N DHAR PP, ASSAM
WITHDRAWAL				
46	Bail Appln./2348/2022 B/O	DIGANTA ARANDHARA Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
MOTION (BA)				
47	Bail Appln./2716/2022 B/O	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
48	Bail Appln./2720/2022 B/O	RAJU SAKTHIVEL Versus CBI	MR. A. RAJARAJAN	SC, CBI
BAIL HEARING (BA)				
49	Bail Appln./1941/2022 WITH CASE DIARY, FIXED	DIBON DEKA @ DIBAN DEKA Versus THE STATE OF ASSAM	MR D K MISHRA MR. B PRASAD MR D NANDI MR P J BORAH	PP, ASSAM
50	Bail Appln./2418/2022 WITH CASE DIARY, FIXED	RANJIT KUMAR DUTTA @ RANJIT DUTTA Versus THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	PP, ASSAM

51	Bail Appln./2424/2022 B/O	MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
52	Bail Appln./2571/2022 FIXED	HANUMAN PANDYA @ HANUMANMAL PANDIYA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	MR D GOGOI(SC, ENVIRONMENT AND FOREST DEPT.) PP, ASSAM
53	Bail Appln./2627/2022 WITH CASE DIARY, FIXED	CHINTAN JAIN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI),	MR Z KAMAR MR D NANDI	SC, CBI
BAIL HEARING				
54	AB/809/2022 FIXED	NUR MOHAMMAD SK Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
55	AB/2869/2022 FIXED	WASHIM FIROZA @ ALI Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
56	AB/3050/2022 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
HEARING				
57	Crl.Pet./1401/2019 WITH LCR 1 FILE, B/O	PARAS JAIN Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR. M PHUKAN MR A N SARMAH MR. S CHANDA	PP, ASSAM SC, HEALTH
58	WITH Crl.Pet./1137/2019	RAKESH KUMAR NAHATA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	PP, ASSAM SC, HEALTH

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
40	Review.Pet./188/2018 AT 10:30 AM	ON THE DEATH OF APPELLANT MUNINDRA SINGHA LAHKAR HIS LEGAL HEIRS RENUSHREE LAHKAR AND 3 ORS Versus SRI PRADIP KUMAR LAHKAR AND ANR	MR. S P ROY MR. R BARUAH MR A K RAI MS. N RAI	MR. M K CHOUDHURY (R2) MR. A BARKATAKI (R2) MR. N BARUAH (R2) MR P BHARDWAJ (R2) MR. M SARMA (R2)
WITH				
41	Review.Pet./53/2021	HEMAPRAVA PATOWARY AND 5 ORS Versus SRI MOHIT CHANDRA LAHKAR AND 5 ORS	MR D MAZUMDER MRS. P GOSWAMI	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI
MOTION				
42	Crl.Rev.P./323/2022 WITH LCR, FIXED	MD. MUKSEDL RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
43	Crl.Rev.P./512/2022 B/O	ARTIK IKBAL HUSSAIN @ PINKU ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/3054/2022 B/O	GAURAV SAHA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
45	AB/3069/2022 B/O	SANJOY KUMAR PANDEY Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./2655/2022 FIXED	RUPESH KUMAR ROY Versus THE STATE OF ASSAM	MR. A K SINGH	PP, ASSAM
ORDERS				
47	Crl.Rev.P./492/2022 FIXED	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS. H BORAH	PP, ASSAM

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 2:00 PM IF
DIVISION BENCH-II RISE EARLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	Crl.Rev.P./13/2016	NORBODIA GOUR Versus THE STATE OF ASSAM AND ANR	MR.B K DAS MR.S ROY MR.M H LASKAR	MR.S C BISWAS(R-2) MR. S MITRA (R-2) MS.J BORAH(R-2) MR. S BISWAS(R-2) MR A K BORO (R-2) PP, ASSAM
2	Crl.Rev.P./272/2018	M/S. KAMAKHYA TEA CO. PVT. LTD. AND ANR Versus M/S. CHITRA CHEMICALS	MR. S K GOSWAMI MR. N BARMAN	MR. S DAS MS. S HALOI MR. H CHANDA
3	Crl.Pet./199/2022	G AKANITO ASSUMI @ G AKANITO SUMI Versus SIKANDER RONGPI	MR A TIWARI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS G DUGAR MS. D SHARMA MS. M BAISHYA	MS R A MOSTAFI MS. B M CHHETRI MR. M P SARMA
4	Crl.Rev.P./429/2022	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

DELIVERY OF ORDER

5	I.A.(CrI.)/471/2022 in Crl.Rev.P./393/2019	JAYANTA KUMAR DEY @ JAYANTA DEY AND ANR Versus AZAD MONI GUPTA	MR. R BORPUJARI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	
	WITH Crl.Rev.P./393/2019	AZAD MONI GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. M AHMED	MR. R BORPUJARI MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
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3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
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10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
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12)	MR. A DHAR	21-10-2022	To	21-10-2022
13)	MR. O P BHATI	20-10-2022	To	12-11-2022
14)	MR. D SAHU	19-10-2022	To	30-10-2022
15)	MR. S BANIK	20-10-2022	To	20-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P), AND CIVIL BENCH(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

20	I.A.(Civil)/1786/2017 FIXED in MACApp./288960/2017 WITH MACApp./288960/2017 (Filing Number)	SMTI PRATIMA DEBNATH and 3 ORS, Versus DINESH CH. JAIN and ANR, SMTI PRATIMA DEBNATH and 3 ORS Versus SRI DINESH CH. JAIN and ANR	MR.M TALUKDAR MS.D KALITA MR.M TALUKDAR MS.D KALITA	MS.R D MOZUMDAR(R-2) MS.C MOZUMDAR(R-2) MR.S P SHARMAR-2
21	I.A.(Civil)/325/2019 FIXED in MACApp./15949/2018 WITH MACApp./15949/2018 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS	MR. K K BHATRA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
22	I.A.(Civil)/640/2019 FIXED in MACApp./137/2019 WITH MACApp./137/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMT PADUMI CHAKRABORTY AND 7 ORS NATIONAL INSURANCE COMPANY LIMITED Versus SMT PADUMI CHAKRABORTY AND 7 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
23	I.A.(Civil)/3784/2019 FIXED in MACApp./9494/2019	SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS R KALITA MS S DAS	
24	I.A.(Civil)/3889/2019 FIXED in MACApp./14545/2019 WITH MACApp./14545/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	

25	I.A.(Civil)/4123/2019 WITH LCR, FIXED in MACApp./15144/2019 WITH MACApp./15144/2019 (Filing Number) WITH I.A.(Civil)/15146/2019 (Filing Number)	SRI PROBhat BORAH Versus SMTI SARUAI TI DAS AND 6 ORS SRI PROBhat BORAH Versus SMTI SARUAI TI DAS AND 6 ORS SRI PROBhat BORAH Versus SMTI SARUAI TI DAS AND 6 ORS	MR. P P DUTTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
26	I.A.(Civil)/4321/2019 WITH LCR, FIXED in MACApp./15138/2019 WITH MACApp./15138/2019 (Filing Number) WITH I.A.(Civil)/15142/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
27	I.A.(Civil)/276/2020 WITH LCR, FIXED in MACApp./15131/2019 WITH MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	
28	I.A.(Civil)/1772/2020 FIXED in MACApp./6992/2020 WITH MACApp./6992/2020 (Filing Number)	ASIR UDDIAN SK Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. ASIR UDDIAN SK Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. (D)	MR. I A TALUKDAR	
HEARING				
29	RSA/253/2019 WITH LCR, B/O	ABDUL AZIZ SK. Versus AMIR ALI AND 7 ORS.	MR F U BARBHUIYA MS S DAS MR A AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA

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